

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 04.11.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3339 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Digvijay Tanwar Singh Vs. Sonia Rani & Ors.	Abhishek Anand
2.	I.A. No. 3375 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Bank of Baroda Vs. Vijay Kumar Iyer	Nalini Lodha
3.	I.A. No. 3379 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt. Ltd.	Karan Malhotra
4.	I.A. No. 3380 of 2019 in Comp. App. (AT) No. _ of 2019	Bhandari Construction & Developers Pvt. Ltd. & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari

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By Order
-sd/-

Deputy Registrar